

border management and multi-tiered and multi-modal deployment along international border/line of control and infiltration routes, construction of border fencing, improved technology, weapons and equipment for security forces, improved intelligence and operational coordination, synergizing intelligence flow to check infiltration and pro-active action against the terrorists within the States. The counter infiltration efforts are reviewed periodically at various levels in the State Govt. and in the Central Government.

Motivating youth to join Civil Defence Corps

1030. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Ministries of Defence and Youth Affairs have been approached to seek cooperation for motivating the members of various youth organizations such as National Cadet Corps (NCC), Nehru Yuva Kendra Sangathan (NYKS) and National Service Scheme (NSS) etc. to join the Civil Defence Corps as volunteers;

(b) if so, the response thereto; and

(c) the final decision taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) and (c) The Directorate General of National Cadet Corps (NCC) under Ministry of Defence and Department of Youth Affairs has advised members of NCC, Nehru Yuva Kendra Sangathan (NYKS) and National Service Scheme (NSS) to join Civil Defence organization.

As a part of Centrally Sponsored Scheme for Revamping of Civil Defence set up in the country launched in 2009, a number of exercises, demonstrations and rallies have been conducted at State level by various States to motivate such youth toward joining the Civil Defence and 17846 new members have been enrolled in Civil Defence at State level during last two years.

Non-existence of Civil Defence set up in multi-hazard prone districts

1031. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that in 36 districts out of the 100 identified multi-hazard prone districts, Civil Defence set up does not exist;

(b) if so, by when was the scheme started; and

(c) by when it will be operational in the 100 districts?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir. However, the notification, declaring the 100 districts as multi-hazard prone districts has since been issued on 24th September 2010.

(b) A Centrally Sponsored Scheme with an outlay of Rs. 100 crore has been launched in April 2009 for revamping Civil Defence set up in the country during the 11th Five Year Plan.

The scheme inter-alia envisages release of funds to State Governments towards re-orientation and strengthening of Civil Defence set up in 100 selected Multi-hazard Districts.

(c) The creation/strengthening of the Civil Defence set up in these 100 districts is the responsibility of the respective States/Union Territories under which these districts fall and operationalized after creation of infrastructure and procurement of equipments.

Plan for eliminating militancy

1032. SHRI KALRAJ MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has drawn out any plan for eliminating militancy in different affected areas on the lines of the strategy adopted in Punjab;

(b) if so, the details thereof; and

(c) the steps taken, in the light thereof, in different militancy affected areas?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) to (c) Yes, Sir. The Government of India has drawn out specific strategies to deal with the menace of militancy in the different parts of the country. The strategy includes primacy to dialogue,